

Dt. 07.02.06

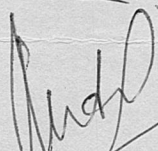
Hon. Mr. K.B.S. Rajan, J.M.

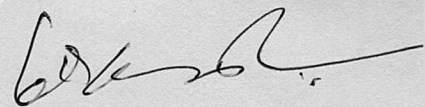
Hon. Mr. A.K. Singh, A.M.

Heard Sri H.S. Srivastava for the applicant and Sri M.K. Sharma, holding brief of Sri A.K. Gaur for respondents.

Substantial compliance to the order dt. 14.08.03 has been made. The applicant shall make representation regarding compliance to the respondents to which the respondents shall give suitable reply. The contempt proceedings are dropped. Notices are discharged.

Respondents are also directed to complete the disciplinary proceedings as per time schedule.


A.M.


J.M.

